CENTRAL ADMINISTRATIVE TRIBUNAL CHANDIGARH BENCH

OA No. 060/01267/2019

Chandigarh, this the 9th day of December, 2019

CORAM: HON'BLE MR.SANJEEV KAUSHIK, MEMBER (J)

Amita Sood, aged 52 years, TGT Hindi d/o Sh. Tarlochan Singh, Government Model Senior Secondary School, Mani Majra (MHC), U.T. Chandigarh, w/o Sh. Rajesh Sood R/o H. No. 657, Sector 7, Panchkula (Haryana).

.....Applicant

BY: None

VERSUS

- 1. Chandigarh Administration, Union Territory, through its Home Secretary, Deluxe Building, Sector 9, U.T. Chandigarh-160 009.
- 2. The Secretary, Department of Education, Chandigarh Administration, Union Territory, Chandigarh-160 009.
- 3. Director Public Instructions (Schools), Chandigarh Administration, Deluxe Building, Sector 9, U.T. Chandigarh-160 009.

.....Respondents

ORDER (ORAL)

MR. SANJEEV KAUSHIK, MEMBER(J):-

- 1. This case has been called up second time, after giving one passover, and exhausting the cause list for the day, but none is present on behalf of applicant even in the revised call.
- 2. The sole prayer in this OA is to direct the respondents to decide the claim of the applicant for protection of her pay on her joining as TGT Hindi through proper channel after serving as JBT without any further delay.
- 3. In view of the short prayer as noticed above, without commenting anything on merits of the case, this OA is disposed of in limine with a direction

to the competent authority to take a call and decide the claim of the applicant expeditiously within three weeks of receipt of a certified copy of this order.

(SANJEEV KAUSHIK) MEMBER (J)

Dated: 09.12.2019

ND*

